

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Review Petition No. 18/RP/2021 in Petition No. 33/TT/2019

Subject : Review Petition No. 18/RP/2021 seeking review of order dated 7.2.2021 in Petition No. 33/TT/2019

Review Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.

Date of Hearing : 26.11.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Aditya H. Dubey, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D. K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri A. K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The Commission heard the learned counsel for the Review Petitioner and reserved the order on admissibility.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

